

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 258
CP-40/ND/2021

IN THE MATTER OF:

Mr. Suresh Goel Manohar Lal

...

Applicant/Petitioner

Versus

**M/s Photon Infrastructure Pvt. Ltd &
Others**

...

Respondent

Under Section: 241-242

Order delivered on 06.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

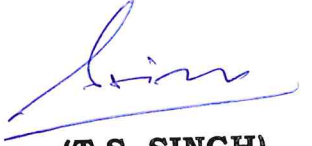
**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Adv. Shankari Mishra for Respondent No. 2, Ms. Nalini Advocate for the
Petitioner

ORDER

Renotify this case on 18.08.2021


(T.S. SINGH)
COURT OFFICER